

SHRI GODEY MURAHARI : On the first day.

MR. CHAIRMAN : The Business Advisory Committee will decide it.

SHRI N. K. SHEJWALKAR : I want to make one suggestion, not regarding the schedule, but regarding the subject-matter of discussion. My only submission is that instead of the words 'use of money power', it should be 'use of money and power'. That should be done.

MR. CHAIRMAN : You write to me about it and I will consider it.

श्री राजनारायण : आप की आज्ञा से कालिंग अटेंशन के बाद यह होना चाहिए ।

श्री सभापति : यह छोटे-छोटे आइटम हम खत्म कर ले पहले ।

श्री राजनारायण : तो कल डिप्टी चेयरमैन साहब की उपस्थिति में 3 मंत्रियों के बारे में जो बात उठी थी . . .

श्री सभापति : उसके बारे में सेपरेट मवाल क्यों किया जा रहा है । वह कल हो गया था ।

SHRI A. G. KULKARNI (Maharashtra) : Sir, are you going to allow me to raise that point which you permitted me to do after the Calling Attention Motion was over ? Am I to take it that I may do it now ?

MR. CHAIRMAN : After these small things.

SHRI A. G. KULKARNI : The whole thing is over. You told me in your Chamber that as soon as the Calling Attention Motion is over, I can make a reference to the Industrial Licensing Policy matter. Sir, the Minister is here now. Am I to take it that I can raise it ?

MR. CHAIRMAN : You know that special matters are mentioned after these miscellaneous matters are over, Calling Attention Motion, laying of papers and so on. Why should you alter the practice today ?

SHRI A. G. KULKARNI : I thought that the Calling Attention business was over.

MR. CHAIRMAN : Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

I. CERTIFIED ACCOUNTS (1968-69) OF THE INDIAN INSTITUTE OF TECHNOLOGY, DELHI AND RELATED PAPERS

II. ANNUAL REPORT (1968-69) OF THE NATIONAL INSTITUTE OF FOUNDRY AND FORGE TECHNOLOGY, RANCHI

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : Sir, I beg to lay on the Table—

(a) A copy of the Certified Accounts of the Indian Institute of Technology, Delhi, for the year 1968-69, together with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

(b) A copy of the Annual Report of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1968-69.

[Placed in Library. See No. LT-3072/70 for (a) and (b).]

ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE INDIAN INSTITUTE OF SCIENCE, BANGALORE

SHRI BHARAT DARSHAN : Sir, I also beg to lay on the Table a copy of the Annual Report and Accounts of the Indian Institute of Science, Bangalore, for the year 1968-69. [Placed in Library. See No. LT-3072/70.]

I. EIGHTH ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE DURRAPUR PROJECTS LIMITED, CALCUTTA AND RELATED PAPERS

II. FORTY-EIGHTH ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE SINGARENI COLLIERIES COMPANY LIMITED AND RELATED PAPERS

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND